

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1336 OF 2004

STATE OF PUNJAB & ANR.

Appellant (s)

VERSUS

SHAVIDER PAL PURI

Respondent(s)

(With appln. for exemption from filing O.T. and office report)

Date: 05/12/2006 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s) Mr. Sanjay Jain,Adv.

Mr. Mukesh Kumar,Adv.

Mr. Vinay Arora,Adv.

Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. Mahabir Singh,Sr.Adv.

Mr. Ajay Pal,Adv.

Mr. Rakesh Dahiya,Adv.

Mr. S.P. Singh Siddhu,Adv.

Ms. Preeti Singh,Adv.

Mr. D. Mahesh Babu,Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time is granted to the learned counsel appearing on behalf of the appellants to file further affidavit. List thereafter.

[ Alka Dudeja ]

Court Master

[ Om Prakash ]

Court Master